BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS THE 5th DAY OF MARCH 1987

Present : Hon'ble Shri Ch.Ramakrishna Rao

Member(J)

Hon'ble Shri L.H.A.Rego

Member(A)

REVIEW APPLICATION No.19/1987 (A.No.211/86)

Senior Superintendent of Post Offices Mangalore & anr

(Shri M.V.Rao, Advocate)

and

Vittal Setty

(Shri M.R.Achar, Advocate)

This review application came up for hearing before the Tribunal and Hon'ble Shri Ch.Ramakrishna Rao, Member(J) to-day made the following:

ORDER

The prayer in the review application is that we should amend our order dated 19.9.1986 by altering the period for which we directed the respondents to pay the applicant back wages as prayed for in the review application.

In the original application the applicant mentioned the date from which he was put off duty as 9.5.1978 and in the reply filed on behalf of the respondents it is stated that the applicant was removed from service where 6. 20.1.1981. In view of this we are satisfied that there has been an accidental slip in mentioning the period for which the applicant was entitled to back wages.

We, therefore, allow the prayer in the review application and

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